

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3631
TO BE ANSWERED ON 10TH DECEMBER, 2019

BENEFICIARIES UNDER NATIONAL FOOD SECURITY SCHEME

†3631. SHRI NIHAL CHAND:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of beneficiaries covered under the National Food Security Scheme in the country, State/Union Territory-wise;
- (b) whether the Union Government has fixed any target under the National Food Security Scheme, if so, the present status of the target and if not, whether any target is being considered for future; and
- (c) the details of the amount allocated under the National Food Security Scheme in the country during the last two years, State/Union Territory-wise?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): A statement indicating the State/ Union Territory (UT)-wise number of beneficiaries covered under the National Food Security Act, 2013 (NFSA) is at Annexure-I.

(b): The NFSA provides for coverage upto 75% of rural population and upto 50% of urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the total population. Corresponding to the all India coverage of 75% and 50% in the rural and urban areas, State-wise coverage was determined by the then Planning Commission (now NITI Aayog) by using the NSSO Household Consumption Expenditure Survey data for 2011-12.

At present, against the intended coverage of 81.35 crore, about 80 crore beneficiaries are identified by the States/UTs under the Act.

(c): Food Subsidy under the NFSA is not allocated on the basis of States/UTs. A statement indicating funds released to States/UTs under NFSA, during the last two years is at Annexure-II.

ANNEXURE REFERRED TO IN PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO.3631 DUE FOR ANSWER ON 10.12.2019

State-wise coverage under the National Food Security Act, 2013

(In lakh)

S. No.	States/UTs	Antyodaya Anna Yojana		No. of priority persons	Total persons
		No. of family	No. of person		
1	Andhra Pradesh	9.09	23.52	244.71	268.23
2	Arunachal Pradesh	0.37	1.47	6.74	8.21
3	Assam	7.03	29.69	221.94	251.63
4	Bihar	25.01	116.55	740.57	857.12
5	Chhattisgarh	7.19	20.42	180.35	200.77
6	Delhi	0.76	2.90	69.83	72.73
7	Goa	0.13	0.50	4.82	5.32
8	Gujarat	8.12	42.77	339.77	382.54
9	Haryana	2.68	11.35	115.14	126.49
10	Himachal Pradesh	1.82	7.67	20.98	28.64
11	J & K	2.36	11.04	63.09	74.13
12	Jharkhand	9.17	37.98	225.72	263.70
13	Karnataka	10.97	43.91	358.02	401.93
14	Kerala	5.96	25.59	129.21	154.80
15	Madhya Pradesh	13.98	50.20	496.22	546.42
16	Maharashtra	25.05	108.01	592.16	700.17
17	Manipur	0.64	2.01	22.31	24.31
18	Meghalaya	0.70	2.91	18.54	21.46
19	Mizoram	0.26	0.82	5.86	6.68
20	Nagaland	0.48	2.11	11.94	14.05
21	Odisha	12.40	41.78	281.82	323.60
22	Punjab	1.79	7.71	133.74	141.45
23	Rajasthan	9.32	37.00	409.62	446.62
24	Sikkim	0.17	0.55	3.24	3.79
25	Tamil Nadu	17.17	73.27	284.07	357.34
26	Telangana	5.67	15.29	176.33	191.62
27	Tripura	1.10	4.98	19.85	24.83
28	Uttar Pradesh	40.94	126.96	1264.02	1390.98
29	Uttarakhand	1.84	7.92	54.04	61.96
30	West Bengal	15.86	51.82	550.02	601.84
31	A&N	0.04	0.14	0.46	0.61
32	Daman & Diu	0.01	0.04	0.72	0.76
33	Dadra & Nagar Haveli	0.04	0.23	1.92	2.15
34	Lakshadweep	0.01	0.04	0.18	0.22
35	Chandigarh	0.00	0.01	2.79	2.79
36	Puduchery	0.26	0.83	5.32	6.15
	Total	238.34	909.97	7056.06	7966.03
